

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gian Chand and Sons Private Limited Date of Commencement of Liquidation: 05-08-2019; List of Stakeholders as on Date: 05-08-2019; Name of IP: Mr. Rajeev Bhambri; Last 5 digit of registration number: 10399

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				5447652				NA
2	Liquidation costs incurred till date				1300000				NA
3	Secured financial creditors	3	417038457	3	417038457	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	3876490	2	3876490	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	37988598	22	13118818	0	24869780	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		35	458903545	27	440781417	0	24869780	0	